

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 01.06.2021**

| <b>I Session</b><br>11.00 AM to 2.00 PM | <b>II Session</b><br>2.45 PM to 5.45 PM |
|---|---|
| <b>HEARING</b>                          | <b>HEARING</b>                          |
| 1) O.S.909/2005                         | 16) O.S.945/2016                        |
| 2) O.S.303/2006                         | 17) O.S.441/2017                        |
| 3) O.S.1279/2006                        | 18) O.S.565/2017                        |
| 4) O.S.1555/2007                        | 19) O.S.1217/2017                       |
| 5) O.S.695/2009                         | 20) O.S.9/2018                          |
| 6) O.S.837/2011                         | 21) O.S. 90/2018                        |
| 7) O.S.845/2011                         | 22) O.S. 257/2021                       |
| 8) O.S.1057/2011                        | <b>AMENDMENT</b>                        |
| 9) O.S.509/2012                         | 23) O.S. 863/2011                       |
| 10) O.S.351/2013                        | <b>ARGUMENTS</b>                        |
| 11) Misc. 17/2014                       | 24) O.S.1569/2008                       |
| 12) O.S. 1309/2014                      | 25) O.S.1169/2013                       |
| 13) O.S.411/2015                        | 26) O.S.391/2017                        |
| 14) H.R.C. 2/2015                       | <b>NOTICE</b>                           |
| 15) Ex. 18/2016                         | 27) EX. 5/2021                          |
|   | 28) Misc. 15/2021                       |
|   | 29) O.S. 333/2021                       |
|   | 30) O.S. 335/2021                       |

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 01.06.2021**

| <b>I ST SESSION AT 11 A.M</b> | <b>II ND SESSION AT 2.45 P.M</b> |
|-------------------------------|----------------------------------|
| <b>STEPS</b>                  | <b>HEARING</b>                   |
| 1. O.S. 970/2011              | EX. 3/2008                       |
| 2. O.S. 114/2015              | O.S. 642/2009                    |
| 3. O.S. 332/2015              | O.S. 1652/2012                   |
| 4. O.S. 654/2017              | EX. 12/2013                      |
| 5. O.S. 336/2018              | O.S. 1176/2015                   |
| 6. O.S. 338/2018              | MISC. 17/2017                    |
| 7. O.S. 340/2018              | O.S. 494/2018                    |
| 8. O.S. 1212/2018             | O.S. 1676/2019                   |
| 9. O.S. 372/2019              | O.S. 392/2020                    |
| <b>SUMMONS</b>                | O.S. 120/2021                    |
| 10. O.S. 1184/2016            | <b>ARGUMENTS</b>                 |
| 11. O.S. 154/2017             | O.S. 552/2012                    |
| <b>ARGUMENTS</b>              | O.S. 800/2013                    |
| 12. O.S. 1686/2007            | O.S. 1790/2013                   |
| 13. O.S. 521/2008             | O.S. 1400/2014                   |
| 14. O.S. 523/2008             | <b>CALL ON</b>                   |
| 15. O.S. 524/2008             | O.S. 448/2016                    |

Date: 31.05.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 01.06.2021**

| <b>I ST SESSION AT 11 A.M</b> | <b>II ND SESSION AT 2.45 P.M</b> |
|-------------------------------|----------------------------------|
| <b>STEPS</b>                  | <b>AWAIT SUISSUMMON/NOTICE</b>   |
| 1. O.S. 1858/2006             | 16. O.S. 1418/2014               |
| 2. O.S. 52/2012               | 17. O.S. 1758/2014               |
| 3. O.S. 416/2014              | 18. O.S. 1250/2017               |
| 4. O.S. 298/2017              | 19. O.S. 942/2019                |
| 5. O.S. 1120/2017             | 20. O.S. 1002/2019               |
| 6. O.S. 1622/2019             | 21. O.S. 1314/2019               |
| 7. O.S. 592/2020              | <b>APPEARANCE OF PARTY</b>       |
| <b>NOTICE</b>                 | 22. O.S.198/2017                 |
| 8. O.S. 1668/2014             | 23. O.S. 596/2018                |
| 9. EX 19/2020                 | <b>EVIDENCE</b>                  |
| <b>HEARING</b>                | 24. O.S. 906/2010                |
| 10. O.S. 2/2017               | 25. O.S. 1198/2011               |
| <b>AMENDMENT</b>              | 26. O.S. 1332/2011               |
| 11. O.S. 720/2015             | 27. O.S. 194/2012                |
| 12. O.S. 884/2016             | 28. O.S 788/2012                 |
| <b>EVIDENCE</b>               | <b>ORDERS</b>                    |
| 13. O.S. 1272/2005            | 29. O.S. 896/2020                |
| 14. O.S. 642/2007             | <b>CALL ON</b>                   |
| 15. O.S. 1214/2008            | 30. O.S. 588/2009                |

Date: 31.05.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.



01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 01-06-2021**

**Morning - Sessions**

|    | <b><u>HEARING</u></b>   |
|----|-------------------------|
|    |                         |
| 1  | O.S. 1387/2013          |
| 2  | O.S. 1631/2013          |
| 3  | O.S. 1803/2013          |
| 4  | O.S. 151/2015           |
| 5  | O.S. 153/2015           |
| 6  | O.S. 1035/2016          |
| 7  | O.S. 536/2012           |
| 8  | O.S. 703/2018           |
| 9  | O.S. 285/2020           |
|    | <b><u>ISSUES</u></b>    |
| 10 | O.S. 59/2014            |
| 11 | O.S. 1487/2018          |
|    | <b><u>ARGUMENTS</u></b> |
| 12 | O.S. 323/2008           |
| 13 | O.S. 1563/2013          |
| 14 | O.S. 1589/2014          |
|    | <b><u>SUMMONS</u></b>   |
| 15 | O.S. 645/207            |

**Afternoon - Sessions**

|   | <b><u>CALL ON</u></b> |
|---|-----------------------|
| 1 | O.S. 109/2010         |
| 2 | O.S. 753/2012         |
| 3 | O.S. 615/2014         |
| 4 | O.S. 1351/2014        |
| 5 | O.S. 137/2021         |

|   | <b><u>OBJECTIONS</u></b> |
|---|--------------------------|
| 6 | O.S. 1289/2014           |
| 7 | O.S. 1615/2014           |
| 8 | O.S. 675/2019            |
| 9 | O.S. 227/2021            |

|    | <b><u>ORDERS</u></b> |
|----|----------------------|
| 10 | O.S. 613/2014        |

|    | <b><u>JUDGMENT</u></b> |
|----|------------------------|
| 11 | O.S. 501/2009          |
| 12 | O.S. 377/2017          |
| 13 | O.S. 1373/2019         |

|    | <b><u>SUMMONS</u></b> |
|----|-----------------------|
| 14 | MIS. 26/2019          |
| 15 | MIS. 62/2019          |

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru